

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 680/2018

MALTI TRIPATHI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

("To be listed as per mentioning order dt. 18.04.18.")

WITH

Cr1.A. No. 681/2018 (II)

(and IA No.30099/2018-XTRA and IA No.30101/2018-EXEMPTION FROM  
FILING O.T.)

Date : 28-01-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms Isha Garg, Adv.

Mr. Rajat Bhardwaj, AOR

Ms Shivangi Singh, Adv

Ms Isha Garg, Adv.

Ms. Rajkumari Banju, AOR

For Respondent(s)

Mr. Sanjay Kumar Dubey, AOR

Mrs. Swarupama Chaturvedi, AOR

Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent in both matters is duly represented.

Parties may file additional documents.

Original records have been received from the High Court and Trial Court but some pages are in vernacular language. Let the records be sent back to the concerned Court for translation into English language in terms of Circular No.F.No.70/Jud1./2010 dated 18.11.2010 and as per this Hon'ble Court's order dt. 20.11.2018 in Cr1.A.No.1256/2017, thereafter matter be listed before this Court.

List again on 14.3.2019.

ANIL LAXMAN PANSARE  
Registrar